

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/34/9/AMR/2021		9 of IBC	Sidhvi Infrastructure Projects Ltd Vs Devi Engineering and Constructions Pvt Ltd

ORDER

Present: Mr. M. Maharshi Viswaraj, Ld. Counsel for the OC.

Mr. Viswanath Yadav, Proxy counsel for the CD.

At the request of Ld. Counsel for the OC, for hearing, list the matter on  
05.09.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)